

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.M.A.62/2004
(O.A.1518/1996)

Date of order : 19.2.2004

Present : Hon'ble Mr. N. Prusty, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

UNION OF INDIA & ORS.
VS.
SUBOL CH. ROY

For the applicants : Mr. M.S. Banerjee, counsel
For the respondents : Ms. K. Banerjee, counsel

O R D E R

Nityananda Prusty, J.M.

This M.A. has been filed by the official respondents of O.A.No.1518/1996 for extension of three months' time to implement the order of the Tribunal dated 29.9.2003.

2. Heard ld. counsel Mr. M.S. Banerjee for the applicants in the M.A.(Respondents of O.A.) and Ms. K. Banerjee for the original applicant.

3. Considering the submissions of ld. counsel for both sides, the time for compliance of the order of this Tribunal dated 29.9.2003 passed in the O.A. is extended for 2 months from today. It is made clear that no further time shall be granted for compliance of the order. The M.A. is accordingly disposed of. No order as to costs.


MEMBER (A)


MEMBER (J)